Annexure-2

Name of the corporate debtor: AMITECH TEXTILE LIMITED ; Date of commencement of CIRP : 03.10.2019........ ; List of creditors as on: 03.03.2020

List of unsecured financial creditors belonging to any class of creditors

Sl. No.		Details of received	claim	Details of o	tails of claim admitted						Amount of claim not a		
				Amount of claim			Whether related	% of voting share in	claim	mutual dues, that	dmitted	er verifica tion	
		receipt		admitted		by	party?	CoC		may be set-off		•2022	
	NIL					guarantee				SCC-OII			

Name of the corporate debtor:; Date of commencement of CIRP	; List of creditors as
List of sName of the corporate debtor: AMITECH TEXTILE LIMITED; Date of commencement of CIRP: 03.10.2019	; List of creditors as
on: 03.03.2020	
ecured financial creditors (other than financial creditors belonging to any class of creditors)	

Sl.	Name	Detai	ls of	Details of	claim adı	mitted				Amount	Amount	Amount	Amount	Remarks
No.	of cre-	claim r	eceive								of any	of claim	of claim	, if any
	ditor	(d							ngent	mutual	not	under	
		Dateof	nteof Amou Amount Nature Amount Amount Whether %						claim	dues,	admitted	verifica-		
		rec	nt clai	of claim	of	covered	covered	related	voting		that may		tion	
		eipt	med	admitte	claim	by secur	by guar	party?	share in		be set-off			
		_		d		-ity	antee	_	CoC					
						interest								
	NIL													

	Annexure – 4
on:	••••••
	Name of the corporate debtor:; Date of commencement of CIRP; List of creditors as
	Name of the corporate debtor: AMITECH TEXTILE LIMITED; Date of commencement of CIRP: 03.10.2019; List of creditors as
	on: 03.03.2020

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

	Details of received	f claim	Details of	claim adm	itted			Amount of conti-	Amount of any mutual	Amount of claim		Remarks, if any
ditor		claimed	Amount of claim admitted	of claim		Whether related party?	% of Voting share in CoC	ngent claim	dues, that may be set-off	not admitted	under verification	
NIL												

Name of the corporate debtor:	; Date of commencement of CIRP	; List of creditors as
Name of the corporate debtor: AMITECH TEXT	ILE LIMITED; Date of commencement of	f CIRP: 03.10.2019; List of creditors as
-	on: 03.03.2020	

List of operational creditors (Workmen)

Sl. No.	Name of authorised		Details o received		Details of	claim a	dmitted		Amount of conti-		Amount of claim under	Amount of claim not a	· /
	representa- tive, if any	man		claimed	Amount of claim admitted	of	Whether related party?	% voting share in CoC, if applicable	ngent claim	mutual dues, that maybe set-off	verification	dmitted	·
	NIL;												

	Annexure – 6
on:	••••••••••
	Name of the corporate debtor:; Date of commencement of CIRP; List of creditors as
	Name of the corporate debtor: AMITECH TEXTILE LIMITED; Date of commencement of CIRP: 03.10.2019; List of creditors as
	on: 03.03.2020

List of operational creditors (Employees)

Name of authorised of	Name empl	Detai claim re		Details of cl	aim admit	ted		Amount of contin-		Amount of claim	Amount of claim not	
representa- tive, if any			Amount claimed	Amount of claim admitted	of claim	Whether related party?	% of voting share in CoC, if applicable	gent claim	dues, th	under verifica - tion	admitted	·
NIL												

Name of the corporate debtor:	; Date of commencement of CIRP	; List of creditors as
Name of the corporate debtor: A	MITECH TEXTILE LIMITED; Date of commencement of CIRP:	03.10.2019; List of creditors as
	on: 03.03.2020	

List of operational creditors (Government dues)

Sl. No.	Details of c	laimant	Details o received		Details of cl	aim admit	tted		Amount of contin-		Amount of claim not	Remarks, if any
	Departme nt	Govern ment	Date of	1	Amount of claim admitted		Whether related party?	% of voting share in CoC, if applicable		mutual dues, th at may be set- off	admitted	ar uniy
	NIL											

Name of the corporate debtor: AMITECH TEXTILE LIMITED ; Date of commencement of CIRP : 03.10.2019.......; List of creditors as on: 03.03.2020

List of other creditors (Other than financial creditors and operational creditors)

Name of cre	Detai claim re		Details of m admit				Amount of contin	Amount of any	of claim of clain	Amount of claim	Remarks, if any
		Amount of claim admitted	of claim	Amount co vered by Security interest	vered by	Whether related party?	-gent claim	mutual dues, that maybe set-off	not admitted	under verifica- tion	
NIL											